

[English]

Annual accounts of Indian Hockey Federation

3520. SHRI NITYANANDA MISRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Indian Hockey Federation has presented its accounts at the annual general meetings since 1983;

(b) if not, the reasons thereof; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) and (b). The Indian Hockey Federation have intimated that the audited statement of accounts for the year 1984 and till 30th August, 1985 could not be presented at the annual general meetings as the same have not been submitted to them by their former Treasurer.

(c) On receiving a communication from the Indian Hockey Federation, in this regard, the Government have requested the employer of the former treasurer, who is a Public Sector Employee, to ensure that he discharges his responsibilities to the Indian Hockey Federation without further delay.

Supply of irrigation water on measurement basis instead of on block basis

3521. PROF. MADHU DANDAVATE : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the World Bank has recommended supply of irrigation water on measurement basis rather than on block basis as at present;

(b) whether the present system has led to cornering of all benefits accruing from irrigation systems developed at National costs by a minority group of farmers for cash crops; and

(c) whether Government propose to recognise the "right to water" of every farmer at least for one crop in a year ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) The World Bank has suggested pilot studies for introduction of different systems of volumetric charges on experimental basis in some of the projects assisted by it.

(b) and (c). Farmers upstream always have a locational advantage. However, the planning of irrigation projects generally provides for supply of water to all the farmers in the project command according to projected patterns.

Use of funds allocated for new education policy by the States

3522. SHRI AMARSINH RATHAWA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Government have received any information that the funds allocated for education purposes are being spent for other purposes by some States;

(b) if so, the names of those States; and

(c) whether Government have issued any instructions to State Governments that the funds allocated for education should be spent only on education and not for other purposes ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V. NARASIMHA RAO) : (a) to (c). Provision for education made in State budgets and funds actually utilised by the State Education Departments for the latest available year for 1983-84 show that the States of Bihar, Nagaland, Rajasthan and West Bengal did not utilise the entire amount provided for education in the State budget for 1983-84. The States have been advised in various fora that funds allocated for education should not be utilised for purposes other than education.